

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Friday THE 27th Day Of September 2024  
COURT HALL No.10 SITTING AT DHARWAD BENCH (AFTER COMPLETION OF DB MATTER)  
at 02:30PM  
BEFORE  
**THE HON'BLE JUSTICE C M JOSHI**

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/Appl/Comp. & Adv.	Resp. & Adv.
<b>MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU PRONOUNCEMENT OF JUDGMENT</b>			
1	MFA 341/2015 (APPEAL ADMITTED ON 23/8/21)	(MV, D) <i>PET: SMT KAMALA BABI AND OTHERS ANANTHARAM C</i>	<i>RES: THE CARZONRENT INDIA PVT LTD AND OTHERS</i>  S DORAI BABU FOR R1 (VK NOT FILED) O MAHESH FOR FOR R2 (VK NOT FILED)
Connected With			
1.1	MFA 5103/2014	(MV, I) <i>PET: THE LEGAL MANAGER O MAHESH</i>	<i>RES: SMT KAMALA BAI AND OTHERS</i> <b>S DORAI BABU FOR R5</b> (R2 & R3 ARE MINORS REPT BY R1) V/O DTD 27/02/17 SERVICE OF NOTICE TO R1 TO R4 IS H/S R1 KAMALA BAI R2 MASTER SHANU KUMAR R3 MASTER SHASHI KUMAR R4 SHARANAPPA ARE - H/S BY WAY OF PAPER PUBLN K SATHYANARAYANA REDDY FOR R5(NOC) ANANTHARAMA C FOR R1 TO R4 (VK NOT FILED)
<b>ORDERS</b>			
2	CRL.P 1094/2024 (AS PER R(J) CIRCULAR483(BNSS),) NO.24/2024 DTD 07/02/24) A/W OFFICE NOTE (DATE)	(439(Cr.PC) / <i>PET: B. THAYAPPA, M KRISHNE GOWDA</i>	<i>RES: STATE OF KARNATAKA</i>  HCGP
Connected With			

**COURT HALL NO:36**

- 2.1 CRL.P 7098/2024 (439(Cr.PC) / PET: YESHWANTH GOWDA. RES: STATE OF  
AS PER R(J) CIRCULAR 483(BNSS),) B. A. KARNATAKA BY  
NO.24/24 DTD: JAYANTHI R  
07.02.2024 HCGP  
A/W OFFICE NOTE
- 3 RFA 163/2012 (,) PET: SRI SHAMANNA RES: SMT. SUGUANA  
REG: UN SERVED COVERS B N JAYADEVA  
IN R/O PROPOSED SATISH K & ADITHYA R  
R1(a)(ii), FRONT SIDE CHAKRAGIRI  
OF THE COVER SHOWS AS FOR R1(A & B) (NOC)  
UNCLAIMED BUT SIGN OF  
POST MASTER IS NOT  
THERE (POSTAL  
CONSIGNMENT REPORT  
ALSO  
KEPT IN B FILE  
2) MEMO A/W THE ROUGH  
SKETCH OF THE SUIT  
SCHEDULE PROPERTY  
FILED BY ADV FOR  
APPELLANT  
(TCR + PAPER BOOK +  
NOTES K/B)  
(DATE)
- FURTHER HEARING**
- 4 RFA 1005/2012 (SP,) PET: DR S V RES: SMT B S  
A/W IA 1/22 FOR BALKRISHNA SARASWATHAMMA  
ADDITIONAL DOCUMENTS B ROOPESHA  
2) IA 1/12 FOR T I B S NAGARAJ FOR R1(A)  
(PB K/B)  
(TCR K/B)  
(DATE)

---END---